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Title: Need to construct a modern coastal road along the bank of the Arabian Sea.

SHRI RAHUL SHEWALE (MUMBAI SOUTH CENTRAL): I thank the hon. Deputy Speaker for allowing me to speak on an important issue of construction of coastal road in Mumbai.

It is well known that Mumbai has a beautiful coastal line and a large number of urban and rural population exist on the coastal line. There is a dire need to construct a modern coastal road along the bank of the Arabian Sea.

Sir, in this respect, the Municipal Corporation of Greater Mumbai has submitted a proposal to build a coastal road of 36 kilometres length. The coastal road involves reclamation in sea of about 9.8 kilometres and road length falling in mangroves is 8 kilometres. The CRZ Notification, 2011, does not allow coastal road by way of reclamation. MCZMA has already submitted this conceptual

proposal of coastal road by reclamation in sea to the Ministry of Environment and Forests on 11<sup>th</sup> June, 2013, in order to amend the CRZ Notification, 2011 to accommodate construction of coastal roads by way of reclamation in sea. The proposal is pending for approval with the Ministry of Environment and Forests which needs to be expedited at the earliest. Sir, I would request the hon. Minister of Environment and Forests to make suitable amendment in the CRZ Notification, 2011, and pave the way for construction of coastal road in Mumbai.